

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
PRINCIPAL BENCH

ITEM No. 110
(IB)-523(PB)/2017

IN THE MATTER OF:

M/s. Gupta Ji Electric Company

.... Applicant/petitioner

Vs.

Amrapali Princely Estate Pvt. Ltd.

.... Respondent

Order under Section 9 of Insolvency & Bankruptcy Code, 2016

Order delivered on 27.09.2018

Coram:

CHIEF JUSTICE (RTD.) M.M. KUMAR

Hon'ble President

Sh. S. K. MOHAPATRA,

Hon'ble Member (Technical)

PRESENTS

For the Applicant/petitioner:

For the Respondent(s):

ORDER

For order, see (IB)-90(ND)/2017.

27.09.2018
Vineet